

Defective Case Register from 2026-07-02 to 2026-07-02

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/19014/2026	CHITTA RANJAN PATTNAIK	2026-07-02	1. Op. no.2, victim/informant not furnished in C.T.2.Name of the informant with address reflected in the FIR be kept in cover
2	D-WP(C)/29060/2026	JAGADIP SAHOO	2026-07-02	Page 29 not neat.
3	D-BLAPL/19470/2026	KIRAN KUMAR PATEL	2026-07-02	1. In Annexure-2 furnished F.I R copy instead of Charge sheet as mentioned in the Index. 2. In address of the petitioner, Ward no furnished in the cause title is not tally with Rejection order. 3. In Prayer. information wrongly furnished. 4. After I.A application another Annexure-5 series attached to be removed as it is not mentioned in Index and Averments of the application.
4	D-BLAPL/19299/2026	RAMAKRISHAN NAIK	2026-07-02	i) Age of the petitioner in cause title not tally with Rejection order
5	D-WP(C)/29347/2026	SURYAKANTA DWIBEDI	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	D-WP(C)/28157/2026	LAXMIKANTA MOHANTY	2026-07-02	Page 14 not legible.
7	D-BLAPL/19340/2026	SUNIL KUMAR PANDA	2026-07-02	. Date of order under Annexure-2 does not tally with para-10 of the petition.2. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
8	D-ABLAPL/18955/2026	SAROJ KUMAR PADHY	2026-07-02	1.Occupation of deponent not mentioned in affidavit. 2.LAA of Rs.10/- not affixed in V.nama.
9	D-WA/26365/2026	DEBASISH TRIPATHY,A.G.A	2026-07-02	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.Date left blank in date chart
10	D-WP(C)/29433/2026	SANTOSH KUMAR NANDA	2026-07-02	Page no.55 not neat.
11	D-ABLAPL/18141/2026	BIJAYA KUMAR RAGADA	2026-07-02	1. Age of deponent not mentioned. 2. Name of Pet. no.3 in CT not tally with signature. Name of father of Pet. No.4 be corrected accordingly.
12	D-BLAPL/19315/2026	TRILOCHAN BARIK	2026-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) As per standing order Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of the same be filed. ii) Name and address of the informant be redacted in date chart and para-2 of the petition. iii) C.Copy of rejection order not filed. For further S.R. after removal of defect.
13	D-WP(C)/28837/2026	RANJIT SAMAL	2026-07-02	14-NOT PROPERLY INDEXED.

				1. Representation dated and Annexure number not correctly furnished in page no.22.
14	D-BLAPL/19602/2026	PRABHAT KUMAR PRAHARAJ	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
15	D-WP(C)/28914/2026	ABINASH ROUTRAY	2026-07-02	Page no. 33 not neat.
16	D-ABLAPL/19346/2026	SUSHANTA KUMAR JOSHI	2026-07-02	1. Offence under section wrongly furnished in Paragraph 1 of the application 2. Annexure-1 not legible 3. Put up for S.R there after
17	D-MACA/28016/2026	SUBRAT SATAPATHY	2026-07-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 16 days
18	D-LAA/28091/2026	SWAYAMBHU MISHRA,A.S.C	2026-07-02	Not properly addressed in the I.As
19	D-WP(C)/28461/2026	PRABHAKAR SABAT	2026-07-02	1. Signature of the Deponent not furnished in both Affidavit. 2. Notice dated not correctly furnished Sl. no.7 in Index.
20	D-ABLAPL/19175/2026	AMULYA RATNA PANDA	2026-07-02	Page No.9 10 11 not legible.
21	D-ABLAPL/18966/2026	SATYAJEET ROUT	2026-07-02	14-NOT PROPERLY INDEXED. Hologram of Rs.50/- not affixed in V.nama.
22	D-ABLAPL/19173/2026	DEBASNAN DAS	2026-07-02	LTI of petitioner No.2 not identified in V.nama.
23	D-ABLAPL/19257/2026	SUDEEPTA KUMAR SINGH	2026-07-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
24	D-MACA/12054/2026	KAPILA CHARAN NAYAK	2026-07-02	further SR after disposal of IA reg calculation of limitation
25	D-CONTC/28028/2026	PRASANTA KUMAR JENA	2026-07-02	1. Paragraph no. not correctly furnished in declaration.
26	D-ABLAPL/19563/2026	MANOJ KUMAR MOHANTY	2026-07-02	Year of the C.T and P.S case number not tally entire petition after correction S.R will be made.
27	D-BLAPL/18996/2026	BISWA CHANDAN MOHANTY	2026-07-02	Pending Lower Court case No. mentioned in petition not tally with the Rejection order 2.Names In Capital Letters Of All The Signing Advocates Not Indicated
28	D-ABLAPL/19613/2026	PRASANT KUMAR BARIK	2026-07-02	1. Synopsis and Date Chart not page marked and Index be rectified accordingly. 2. Case Year in date Chart not correct.
29	D-CRLMC/19515/2026	ISHA PRIYADARSHANI	2026-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Copy of Annexures-1 to 3 disclosing the name of informant/Victim be kept in cover.
30	D-WP(C)/28227/2026	NIRANJAN LENKA	2026-07-02	Page 42 55 to 57 and 68 not neat and legible.
31	D-CONTC/20682/2026	PRABIN DAS	2026-07-02	1. Postal receipt not filed

32	D-CMP/27961/2026	BAIBASWATA PANIGRAHI	2026-07-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
33	D-BLAPL/19477/2026	SEKH ZAKIR HUSSAIN	2026-07-02	1. Annexure-1 not attested
34	D-BLAPL/19734/2026	DOLAGOBINDA MOHAPATRA	2026-07-02	1. Name of Pet. in CT and V.nama not tally with signature. 2. Name of Deponent in Affidavit not tally with signature.
35	D-WA/25961/2026	SAROJ KUMAR JEE,A.G.A	2026-07-02	wp (c) no wrongly mention in synopsis
36	D-ABLAPL/19358/2026	BISWABHUSAN DAS	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
37	D-LAA/28092/2026	SWAYAMBHU MISHRA,A.S.C	2026-07-02	Not properly addressed in the I.As
38	D-ABLAPL/18265/2026	TARUN KUMAR BISWAL	2026-07-02	1. Details of informant appearing in Para 2 and Mob. No. in page 11 be redacted. 2. Name of PS in CT not correct. 3. Original FIR copy in envelope not attached. Resubmit for SR after compliance.
39	D-ABLAPL/19531/2026	JYOTIRMAYA SAHOO	2026-07-02	i) Page no. 9 and 10 not neat and legible
40	D-MACA/28543/2026	GIRIJA PRASAD DUTTA	2026-07-02	1. Period of Delay 114 days
41	D-CRLMA/19283/2026	PRABIN KUMAR MOHANTY	2026-07-02	Put up for SR after filing of c. copy of impugned order under Anx-2
42	D-LAA/28094/2026	SWAYAMBHU MISHRA,A.S.C	2026-07-02	Not properly addressed in the I.As
43	D-BLAPL/19212/2026	BIJAY KUMAR BEHERA	2026-07-02	page nos. 38 to41 partially legible
44	D-CONTC/28116/2026	ADV.	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-WP(C)/25668/2026	NIRANJAN PANDA	2026-07-02	1. Nomenclature not correctly furnished in entire petition.
46	D-BLAPL/19114/2026	SANDEEP RAJ PANDA	2026-07-02	Reference Certificate not properly furnished.
47	D-BLAPL/19474/2026	SEKH ZAKIR HUSSAIN	2026-07-02	1. Annexure-1 not attested.
48	D-BLAPL/19597/2026	PRATAP KUMAR NAYAK	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
49	D-CONTC/20587/2026	ADV.	2026-07-02	1. Seal and signature of the Notarial affidavit not furnished.
50	D-WP(C)/29410/2026	TUSHAR KANTA NAYAK	2026-07-02	1. In Annexure-1 furnished copy of Service book instead of copy of joining and appointment as mentioned in the index
51	D-CONTC/27757/2026	ANAND PRAKASH DAS	2026-07-02	wp (c) no wrongly mention in date chart.
52	D-WP(C)/28764/2026	SANTOSH KUMAR MAHANTY	2026-07-02	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2..Subject Code incorrectly

				Mentioned
53	D-RSA/27243/2026	SAMVIT MOHANTY	2026-07-02	Valuation of the Appeal be corrected
54	D-ABLAPL/19295/2026	SOUBHAGYA KUMAR DASH	2026-07-02	1.Paragraphs not properly mentioned in affidavit and declaration. 2.Annexure-1 2 3 not mentioned on the top of page-7 13 and 26. 3.Hologram of Rs.50/- not affixed in V.nama
55	D-ABLAPL/19572/2026	PANCHANAN PANIGRAHI	2026-07-02	Para-6 not correctly mentioned.
56	D-BLAPL/19149/2026	BIKASH CHANDRA PARIJA	2026-07-02	1. Paragraph declaration in IA Affidavit not correct. 2. Certified or free copy of Ann.2 not filed. I.A. No. 485 of 2026 filed for dispensing with to file the same.
57	D-ABLAPL/19609/2026	KABIRAJ PRADHAN	2026-07-02	1. Petitioners not serial numbered in CT.
58	D-CONTC/28202/2026	ADV.	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/28631/2026	KSHIROD KUMAR SAHOO	2026-07-02	Rs10/- not paid in vnama.
60	D-CRLA/17362/2026	SATYA NARAYAN MISHRA 4	2026-07-02	1 Name of Informant/ relatives / victim/ relatives /address to be redacted from Annex-2 and 3 and kept in seal cover the same.
61	D-MACA/28057/2026	ADAM ALI KHAN	2026-07-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 121 days
62	D-BLAPL/19213/2026	DIBYA JYOTI SAHOO	2026-07-02	Nomenclature not correctly furnished in the prayer
63	D-BLAPL/19699/2026	BYOMOKESH SAHOO	2026-07-02	1. Annexure-1 not legible 2. F.I.R copy not filled
64	D-BLAPL/19354/2026	RAMESH CHANDRA MAHARANA	2026-07-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama does not tally with cause title.
65	D-LAA/28093/2026	SWAYAMBHU MISHRA,A.S.C	2026-07-02	Not properly addressed in the I.As
66	D-ABLAPL/19274/2026	BYOMAKESH TRIPATHY	2026-07-02	.Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2. Redacted copy of FIR be filed.
67	D-WA/26362/2026	DEBASHIS TRIPATHY,A.G.A	2026-07-02	Date of order wrongly mention in prayer of appeal memo
68	D-CONTC/21802/2026	ADV.	2026-07-02	1.No.of WP(C) under Annexure-1 does not tally with para-3 of the petition.
69	D-WP(C)/29001/2026	GOPINATH MISHRA	2026-07-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in the affidavit.Page 43 not neat.
70	D-CRLMP/15287/2026	ATMAJIT MANMITH DAS	2026-07-02	Address of op-5 not correct.

71	D-ABLAPL/19350/2026	SATYA NARAYAN MISHRA 4	2026-07-02	1. paragraphs not correct in declaration affidavit.
72	D-BLAPL/19671/2026	JYOTIRMAYA SAHOO	2026-07-02	1. Redacted version of F.i.r copy to be filled with bail application. 2. Put up for S.r there after
73	D-BLAPL/19377/2026	ASIT KUMAR JENA	2026-07-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid in V.nama.
74	D-WP(C)/28849/2026	KISHORE KUMAR MISHRA	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 26 not neat
75	D-WP(C)/29591/2026	RITA SINGH	2026-07-02	.Subject Code incorrectly Mentioned
76	D-WP(C)/28830/2026	JAJATI KESHARI KHUNTIA	2026-07-02	Date of copy of office order vide annex-3 not tally with index.
77	D-WP(C)/28872/2026	GOPINATH MISHRA	2026-07-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Index and book mark page marking not tally.Page 41 not found.
78	D-WA/25963/2026	SAROJ KUMAR JEE,A.G.A	2026-07-02	Address of the Honble court wrongly mention in cause title.
79	D-BLAPL/19268/2026	BYOMAKESH TRIPATHY	2026-07-02	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) AS per standing order Unredacted copy of annexure-1 be kept in sealed cover and redacted copy of the same be filed.For further S.R.
80	D-ABLAPL/18952/2026	CHEERA RANJAN SATAPATHY	2026-07-02	Paragraphs not properly mentioned in Application.
81	D-WP(C)/28138/2026	SIDHARTHA DAS	2026-07-02	Page 12 not available and page 13 marked twice
82	D-WP(C)/28832/2026	RANJIT SAMAL	2026-07-02	14-NOT PROPERLY INDEXED. 1. Representation dated and Annexure number not correctly furnished in page no.22.
83	D-BLAPL/19599/2026	RAKESH BEHERA	2026-07-02	1. Page no 18 marked twice
84	D-WP(C)/28757/2026	ARUPANANDA GOSWAMY	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
85	D-WP(C)/28959/2026	AUROBINDA SAHOO	2026-07-02	Date of copy of Retirement notice vide annex-2 not tally with index.
86	D-BLAPL/19689/2026	BHABANI SANKAR MISHRA	2026-07-02	1. Neat copy of Ann.1 be filed. Put up for SR thereafter
87	D-ABLAPL/19266/2026	SUSHANTA KUMAR DAS	2026-07-02	P.S. case not properly mentioned in C.title.
88	D-FAO/29100/2026	KUNAL KUMAR SWAIN	2026-07-02	under taking for oriya annex- not furnished

89	D-WP(C)/28463/2026	SANJIB MOHANTY	2026-07-02	Page no.21 not neat
90	D-BLAPL/19356/2026	CHIRANJIB ROUT	2026-07-02	1. Paragraph no. not correctly furnished in the petition.2. Date of rejection order under Annexure-2 does not tally with para-2 of the petition.
91	D-WP(C)/29064/2026	ASHIS KUMAR MISHRA	2026-07-02	In declaration under I.A affidavit, no. of paragraphs wrongly furnished.
92	D-WP(C)/28137/2026	TAPAN MISHRA	2026-07-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 to 13 not legible.
93	D-CRLMC/17990/2026	HEMANTA KUMAR TRIPATHY	2026-07-02	1. Mobile number and name of father of the Informant/Victim to be redacted in page nos.14 15 and 16.
94	D-ABLAPL/19616/2026	DEEPAK KUMAR MOHAPATRA	2026-07-02	1. Copy of FIR not filed. IA No.1117 of 2026 filed for exemption of filling the same
95	D-BLAPL/19303/2026	MANMOHAN PATTANAIK	2026-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
96	D-ABLAPL/19207/2026	KISHORE KUMAR MISHRA	2026-07-02	1. Ann.1 not marked
97	D-ABLAPL/11462/2026	RAMA CHANDRA MOHANTY	2026-07-02	1. F.I. R Copy to be mentioned in the Index and Averments
98	D-WP(C)/27973/2026	GYANA RANJAN SETHI	2026-07-02	1. Date of order not correctly furnished in cause title. 2. Annexures numbers not correctly furnished in page Nos. 13 14 15 16 18 19 20 22 and 23. 3. Date of Explanation not correctly furnished Sl. no.5 in Index and page no.5.
99	D-BLAPL/19615/2026	HARI KRUSHNA PANIGRAHI	2026-07-02	Name of Informant be redacted from Petition and.Page no-8 (para no.12)
100	D-MACA/28118/2026	KAPILA CHARAN NAYAK	2026-07-02	1. Period of Delay 29 days 2.appellant no-2 not executed, not properly stamped
101	D-BLAPL/19577/2026	SOUBHAGYA KUMAR DASH	2026-07-02	1. Page marking not done correctly in Annexure-1. After page no there is page 11
102	D-ITA/28352/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED further SR after filling of c copy
103	D-BLAPL/19467/2026	KIRAN KUMAR PATEL	2026-07-02	1. After I.A Application , Annexure-5 series attached which is not mentioned in the Index be removed from the application.
104	D-WP(C)/27644/2026	SANTOSH KUMAR MAHANTY	2026-07-02	1. Date of order under Annexure-3 does not tally with para-5 of the petition.2. Age of the petitioner nos.19 to 22 not furnished in the cause title.
105	D-ABLAPL/18954/2026	SATYAJIT MOHAPATRA (2)	2026-07-02	.Name Of The Filing Advocate Not In Capital Letters In The Petition
106	D-ABLAPL/19544/2026	CHIRANJIB ROUT	2026-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not correctly addressed to Honorable Court 2. page no. 10 not properly legible.
107	D-WP(C)/29507/2026	KUNAL KUMAR SWAIN	2026-07-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Executant name Tapan Kumar Bose not tally with cause title and v.nama
108	D-BLAPL/19603/2026	LAXMIDHAR PANGARI	2026-07-02	3-AUTHENTICATION FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-WP(C)/28846/2026	RANJIT SAMAL	2026-07-02	1. Representation dated and Annexure number not correctly furnished in page no.22.
110	D-CRLMP/11085/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-07-02	Last line of page no. 27 not visible.
111	D-WA/25884/2026	RAMDAS ACHARY	2026-07-02	1. Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid. 2. i) Cause title in wp (c) to be filed. ii) Legible copy of page no. 54 103 are to be filed. iii) Put up for SR after removal of defects and after disposal of I.A. no. 1998/2026.
112	D-CRLMC/17997/2026	AMITAV TRIPATHY	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / Informant from the petition. 2.Name of the victim / Informant need not be disclosed in connection with Annex-1 2 4 and kept in closed cover.3. Redacted copy of Annex-1 2 4 to be filed.
113	D-WP(C)/28698/2026	SANJIB MOHANTY	2026-07-02	Page nos.17 to 21 and 28 to 30 not neat.
114	D-CRLA/16307/2026	NIRANJAN LENKA	2026-07-02	1 .Name of informant to be redacted from page no 32 and kept seal cover.
115	D-CONTC/27854/2026	ADV.	2026-07-02	or. no.1 dated 18.05.2026 passed in wp (c) no 14919/2026 at page no. 10 be replaced.
116	D-WP(C)/28587/2026	UPENDRA KUMAR SAMAL	2026-07-02	Page no. 11 and12 not neat.
117	D-WP(C)/28696/2026	BIBHU PRASAD PANDA	2026-07-02	1. Ann.2 not marked.
118	D-CRLA/14553/2026	PRATIK NAYAK	2026-07-02	1. Name of trial court in cause title and being aggrieved not tally with rej. order.
119	D-WP(C)/28936/2026	KOUSIK ANANDA GURU	2026-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
120	D-WA/20209/2026	RAMANI KANTA PATTANAIAK	2026-07-02	1. Period of Delay 130 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Name of the appellant do not tally with c. copy of impugned order. ii) Status of the respondent no. 1 to 11 not furnished.
121	D-CRLMC/19396/2026	DEVASHIS PANDA	2026-07-02	Page no.26 and27 not neat.
122	D-CONTC/23319/2026	ADV.	2026-07-02	1. Disposal date of CONTC not correctly furnished in Date chart.
123	D-CRLREV/18542/2026	SUSHANTA KUMAR JOSHI	2026-07-02	1. Period of Delay 7 days delay, limitation petition not filed. 2. Date of Appellate court not correctly mentioned in prayer part as per annex-2.

124	D-WP(C)/28741/2026	SAIBRATA RATH	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-CRLA/14530/2026	RAJENDRA NARAYAN ROUT	2026-07-02	1. Name of informant/victim/ relatives/ all type of address to be redacted from annex-1 and kept seal cover thereafter put up SR.
126	D-WP(C)/27651/2026	SONTOSH KUMAR MAHANTY	2026-07-02	1. Date of notification of Ann.1 in Index and Para 3 not correct. 2. Name of Pet. No.8 12 and 25 in CT not tally with signature.
127	D-BLAPL/19323/2026	AMULYA RATNA PANDA	2026-07-02	i) Age of the petitioner mentioned in cause title not tally with rejection order.
128	D-WP(C)/28772/2026	BHABANI SHANKAR RAYAGURU	2026-07-02	Page 63 71 to 74 87 88 and 127 partly not neat and legible
129	D-WP(C)/29559/2026	TRILOCHAN DASH	2026-07-02	1-COURT FEE IS DEFICIENT. Rs 24.00 to be filed.
130	D-ABLAPL/19260/2026	PARTHA SARATHI DAS	2026-07-02	1. Paragraphs not properly mentioned in declaration of affidavit. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
131	D-RPFAM/28376/2026	SAPAN KUMAR LENKA	2026-07-02	good ground and being aggrieved not furnished
132	D-BLAPL/19593/2026	SANJIT MISHRA	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Date of copy of charge sheet not tally with index.Annexure be kept in envelop.
133	D-WP(C)/29593/2026	ADYASIDHI MISHRA	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
134	D-BLAPL/19360/2026	SANJIT MISHRA	2026-07-02	1. As per rejection order under Annexure-2 ,S.T.case No. not furnished in the cause title.
135	D-CRLMP/17502/2026	PARSURAM PARIJA	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim / Informant and Relatives need not be disclosed in connection with Annx-1 2 4 Original Affidavit, Original V.nama and kept in closed cover.2. Redacted xerox copy of Annex-1 2 4 to be filed. 3. Name of Husband of victim redacting from page no. 8 and Acknowledgement Slip. 4. Name of the parties not furnished in V.nama. Put up for Further SR thereafter.
136	D-BLAPL/16142/2026	MRITUNJAY BANERJEE	2026-07-02	i) page mark of annexure-2 in index not correct.ii)Relation of the petitioner with deponent not correctly mentioned in affidavit
137	D-WP(C)/28840/2026	RANJIT SAMAL	2026-07-02	14-NOT PROPERLY INDEXED. 1. Representation dated and Annexure number not correctly furnished in page no.22
138	D-ABLAPL/19144/2026	BIKASH CHANDRA PARIJA	2026-07-02	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover

139	D-BLAPL/19339/2026	AMIT KUMAR SAHU	2026-07-02	1. As per rejection order under Annexure-2,name of the Lower court does not tally with Synopsis,Date chart and petition.
140	D-CONTC/27340/2026	ADV.	2026-07-02	i) District of the contemnors nos. 3 and 4 not mentioned in the cause title.
141	D-CRLMP/19622/2026	SAIBRATA RATH	2026-07-02	Annexure-2 not neat.
142	D-ABLAPL/19383/2026	KULDEEP MOHANTY	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
143	D-BLAPL/19343/2026	SK. ZAFARULLA	2026-07-02	1. BLAPL Petition not page marked on the file.
144	D-WP(C)/28207/2026	DURGA PRASAD PATTANAIK	2026-07-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Page 30 partly not legible.2.81 NO PETITIONER AGE NOT MENTIONED
145	D-ABLAPL/18552/2026	SMRUTI RANJAN ROUT	2026-07-02	1. Ann.1 not attested and page marking in Index not correct.
146	D-ABLAPL/19165/2026	SURYA NARAYAN MISHRA	2026-07-02	Name and Details of victim/informant mentioned in annexure be redacted thereafter put up for SR.G.R.Case No.Not correctly furnished in Synopsis and Petition.
147	D-ABLAPL/19167/2026	RAJIB LOCHAN PATTNAIK	2026-07-02	IN Declaration paragraph No. Not correctly furnished.
148	D-WP(C)/28618/2026	BIPLABA P.B. BAHALI	2026-07-02	Annexure-1 not available
149	D-CONTC/28384/2026	ADV.	2026-07-02	Page nos.29 to 34 and 46 not neat.
150	D-WA/29115/2026	SAROJ KANTA SAMAL	2026-07-02	1.Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/- . Rs-2/- paid. Rs-0.25/- to be paid.
151	D-WP(C)/29104/2026	CHITTA RANAJAN DAS	2026-07-02	Name of both the parties not furnished in V.nama.
152	D-WP(C)/28881/2026	RAJAKISHORE SAHOO	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
153	D-MACA/28043/2026	PRASANTA KUMAR MAHALI	2026-07-02	1. Period of Delay 83 days
154	D-CRLMC/19373/2026	LINGARAJ SARANGI	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED . Date of order under Annexure-8 does not tally with Index and para-10 of the petition.
155	D-WP(C)/27979/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-02	1. Date of order not correctly furnished Sl. no.5 in index. 2. age of the petitioner in cause title not tally with Affidavit

156	D-CRLMC/14793/2026	ASHOK DAS	2026-07-02	1. Name of the informant /victim with address reflected i n the xerox copy of annexs.2. page no.20 and 21 partially legible.
157	D-ABLAPL/18953/2026	SATYAJEET ROUT	2026-07-02	14-NOT PROPERLY INDEXED. Name and details of Informant/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop.
158	D-ABLAPL/19349/2026	SUSHANTA KUMAR JOSHI	2026-07-02	G.R. no. not furnished in the petition.2. As per FIRs detail ,date of disp. of in ref. certificate not tally.3. page nos. 8 and 9 partially legible.
159	D-WP(C)/27991/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-02	1. Date of order not correctly furnished Sl. nos.3 and 5 in Index.
160	D-BLAPL/18766/2026	PANCHANAN PANIGRAHI	2026-07-02	. Name of Pet. in CT and V.nama not tally with signature.
161	D-BLAPL/19380/2026	PRASANNA KUMAR MISHRA	2026-07-02	14-NOT PROPERLY INDEXED. .mobile Phone Numbers Of All The Signing Advocates Not Indicated
162	D-ABLAPL/19355/2026	ARIJEET MISHRA	2026-07-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
163	D-WP(C)/29537/2026	PRABHAKAR SABAT	2026-07-02	1.In Index at Annexure-4, Notice date wrongly furnished. 2..Subject Code Not Furnished .
164	D-ABLAPL/19607/2026	KABIRAJ PRADHAN	2026-07-02	1. FIR details attached in the file not relates to the present case. Put for SR after correct FIR detail attached
165	D-WP(C)/28989/2026	KISHOR CHANDRA DAS	2026-07-02	1. Ann.4 page 26 uploaded upside down.
166	D-WA/26363/2026	SAROJ KUMAR JEE,A.G.A	2026-07-02	wp (c) no.wrongly mention in para no. 6 and being aggrieved at page no. 5
167	D-WA/26083/2026	CHANDIPRASAD SAHANI	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Status of the parties not furnished. ii) Respondent no. 5 in appeal memo not party in wp (c). iii) Address of the Honble court wrongly mention in cause title. iv)Neat copy of page no. 25 to be filed.
168	D-ABLAPL/19279/2026	BIDHUBHUSAN NAYAK	2026-07-02	1.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
169	D-WP(C)/29069/2026	BHABANI PRASAD MOHANTY	2026-07-02	Page 36 not legible
170	D-WP(C)/29443/2026	KUNAL KUMAR SWAIN	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
171	D-BLAPL/19583/2026	KARUNAKAR GAYA	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
172	D-WA/22913/2026	BANSHIDHAR SATAPATHY	2026-07-02	8-CAUSE TITLE NOT IN ORDER.

				petitioners were not party in original petition , further SR
173	D-BLAPL/18813/2026	SUSHANTA HARICHANDAN	2026-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED . Address and Phone number of the victim / Informant redacting from the page Nos. 9 and 10. 2. After page no.13 copy of FIR to be removed. 3. Name of the victim / Informant and Relatives Need not disclosed in connection withAnnex-1 and kept in closed cover.
174	D-WP(C)/28754/2026	RAJ KUMAR ROUT	2026-07-02	father s name of the petitioner not furnished in cause title of he writ petition
175	D-BLAPL/19345/2026	SANJAYA NARAYAN SAHOO	2026-07-02	After page no.90 not page marked.
176	D-WP(C)/28949/2026	KUNAL KUMAR SWAIN	2026-07-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
177	D-CONTC/26351/2026	ADV.	2026-07-02	1. Date of order under Annexure-1 does not tally with para-3 of the petition.
178	D-ABLAPL/19253/2026	SATYABRATA SENAPATI	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop
179	D-MACA/28063/2026	ADAM ALI KHAN	2026-07-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 81 days
180	D-ABLAPL/19286/2026	ANIRUDHA DAS	2026-07-02	Mobile No. of Informant mentioned at Page-10 and Victim name at page-11 be redacted.
181	D-BLAPL/19582/2026	DIBYA JYOTI SAHOO	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
182	D-CONTC/28030/2026	PRASANTA KUMAR JENA	2026-07-02	1. Paragraph no. not correctly furnished in declaration.
183	D-WP(C)/28694/2026	SANJIB MOHANTY	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
184	D-LAA/28125/2026	SWAYAMBHU MISHRA,A.S.C	2026-07-02	Not properly addressed in the I.As
185	D-WP(C)/27988/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-02	1. Date of order not correctly furnished Sl. nos.3 and 5 in Index.
186	D-WP(C)/28940/2026	SURENDRA KUMAR SAHOO	2026-07-02	1. Annexure-1 not legible
187	D-CMAPL/26150/2026	DWARIKA PRASAD MOHANTY	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Authentication fee due on the Appellate Court Judgement Payable Rs-2.25/-. Rs-2/- paid. Rs-0.25/- to be paid. 2. i) C. copy of impugned order not page mark as well as Index. ii) Serial no. of op not correctly furnished in cause title. iii) Reference certificate not furnished.
188	D-CRLMC/12450/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-07-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos,18 21 and 25 not neat and legible.2.C.Copies of F.I.R.,charge sheet and Cognizance order dated 25.04.2016 to be filed.
189	D-BLAPL/19606/2026	UMAKANTA BARIK	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
190	D-WP(C)/29446/2026	KUNAL KUMAR SWAIN	2026-07-02	1. Paragraphs not properly serial numbered
191	D-WA/25955/2026	CHANDI PRASAD SAHANI	2026-07-02	i) Status of parties not furnished. ii) Address of the Honble court wrongly mention in cause title. iii) Good ground certificate not furnished. Neat copy of page no. 21 to be filed.
192	D-ABLAPL/19586/2026	SMRUTI RANJAN DASH	2026-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
193	D-CMAPL/28596/2026	PRADEEP KUMAR KHUNTIA	2026-07-02	Put up for SR after filing of c. copy of impugned order.
194	D-WP(C)/27983/2026	PRAFULLA KUMAR MOHAPATRA	2026-07-02	1. Date of order not correctly furnished Sl. nos.3 and 5 in Index.
195	D-ABLAPL/19371/2026	PRASANNA KUMAR PANDA	2026-07-02	. No.of P.S and C.T.case in cause title does not tally with Synopsis.
196	D-BLAPL/19368/2026	SAROJ KUMAR DASH	2026-07-02	1. Page nos.10 and 11 not neat and legible.
197	D-WP(C)/28923/2026	KOUSIK ANANDA GURU	2026-07-02	14-NOT PROPERLY INDEXED.
198	D-BLAPL/19644/2026	SANJUKTA MUNDA	2026-07-02	IN Annexure -3 Deposition copy of P.W. 1 not filed.
199	D-CRLMC/19718/2026	SASWAT KUMAR ACHARYA	2026-07-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D-CRLMC/19527/2026	JUGALA KISHORE PANDA	2026-07-02	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
201	D-WP(C)/29148/2026	BIPLABA P.B. BAHALI	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
202	D-WP(C)/28822/2026	JAJATI KESHARI KHUNTIA	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
203	D-CMAPL/28185/2026	MANOJ KUMAR PANDA	2026-07-02	Put up for SR after filing of c. copy of impugned order.
204	D-CONTC/27776/2026	ADV.	2026-07-02	Page 8 not legible.

205	D-CRLMA/15970/2026	SAROJANANDA MISHRA	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Vernacular certificate not furnished. ii) Legible copy of page no. 21 to be filed
206	D-ABLAPL/19545/2026	CHIRANJIB ROUT	2026-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED I. Petition not correctly addressed to Honorable Court i) Page mark of annexure -2 in index not tally with Book mark
207	D-WP(C)/28828/2026	RANJIT SAMAL	2026-07-02	1. Name of the petitioner in cause title not tally with V.nama.
208	D-ABLAPL/19568/2026	MANOJ KUMAR NAYAK	2026-07-02	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 8 not neat.
209	D-CRLA/17975/2026	SWAGAT KUMAR SAHU	2026-07-02	Name of informant / victim / relatives/address to redacted from Annex-1 2 and 3 kept in seal cover
210	D-WP(C)/29020/2026	FALGUNI RAJGURU MOHAPATRA	2026-07-02	1. Provision of Assessment order dated not correctly furnished in para no.1 and Synopsis. 2. Show cause reply dated not correctly furnished Sl. 5 in Index.
211	D-WP(C)/28762/2026	SANTOSH KUMAR MAHANTY	2026-07-02	.Subject Code incorrectly Mentioned
212	D-ABLAPL/19133/2026	LOKESH GOURAV MOHARANA	2026-07-02	Name and Details of Victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
213	D-WP(C)/28212/2026	BHAWANI SANKAR PANIGRAHI	2026-07-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
214	D-CONTC/16985/2026	DILIP KUMAR SAHU	2026-07-02	I) WP(C) no. not correct in SL. no. 1 of the list of dates
215	D-CRLMC/18554/2026	NIRANJAN PANDA	2026-07-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 1. Signature of the petitioner no.1 in V.nama and affidavit does not tally with cause title.
216	D-ABLAPL/18936/2026	BIDYADHAR PANDA	2026-07-02	Affidavit and V.nama not signed by the Petitioner.
217	D-LAA/28124/2026	SWAYAMBHU MISHRA, A.S.C	2026-07-02	1. Index not properly Page-Marked. 2. Not properly addressed in the I.As
218	D-CONTC/20677/2026	PRABIN DAS	2026-07-02	1. Name of the petitioner not correctly furnished in Index.
219	D-WP(C)/28968/2026	AUROBINDA SAHOO	2026-07-02	Date of copy of Retirement vide annex-2 not tally index.
220	D-WP(C)/29013/2026	JATINDRA KUMAR MOHAPATRA	2026-07-02	Date of representation vide annex-6 not tally with index.
221	D-BLAPL/19379/2026	JOGESH CHANDRA JENA	2026-07-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Paragraph and Age of the deponent in affidavit does not tally with cause title.2.As per rejection order under Annexure-2, name of the Judgeship not furnished.
222	D-MACA/28140/2026	RIMJHIMBALA PATI	2026-07-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 87 days
223	D-ABLAPL/19276/2026	DIPTI RANJAN BHOKTA	2026-07-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
224	D-BLAPL/13515/2026	SUJAY SHANKER SINGHDEO	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Index not marked , Bail petition not marked in index and Index not properly page marked.ii) Date of F.I.R. not correctly mentioned in last para of page -2.ii) Name of the victim be redacted from the para-3 petition .iii)Father name of the deponent mentioned in affidavit sl. no. 1 2 and declaration of the affidavit and name of the deponent mentioned in last para of the declaration of the affidavit not correct.vi) Page no. 21 not legible.For further SR
225	D-CRLMP/18135/2026	SAMAPIKA MISHRA	2026-07-02	Annexure-1 not neat.
226	D-CONTC/28613/2026	TRILOCHAN BARIK	2026-07-02	1. Date of order under Annexure-1 does not tally with Index.
227	D-ABLAPL/19570/2026	SANGRAM KESHARI MISHRA	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.
228	D-ABLAPL/19562/2026	JAYANTA KUMAR MAJHI	2026-07-02	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelop.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 02-07-2026 (CASES FILED BEFORE 2024)				
SI no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.